

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: April 20 , 2004

NO. 166 /DR(S)/2004

In exercise of the powers conferred by Rule 27-A of U.P.Higher Judicial Service Rules 1975 (as amended) and all other powers enabling in this behalf, the High Court is pleased to grant, following officers of U.P.Higher Judicial Services, Super Time Pay Scale of Rs. 22,850-500-24850/- from the date noted against the name of each officers in column No.4 below:

Sl No.	Name of Officer	Date from which Super Time Scale was granted earlier	Date of grant of Super Time Scale after readjustment	Vacancy caused by
1.	Sri Krishna Kumar-I	10.6.97	19.11.96	Elevation of Sri Bhagwan Din
2.	Sri R.N.Tewari	31.1.96	1.1.96	In terms of G.O. No. 3195/II-4-2003-45(12)/91 T.C. dated 4.8.2003 (amended as on 26.9.2003)
3.	Sri K.P.S.Malik	31.1.96	1.1.96	“ “
4.	Sri R.P.Misra	22.3.96	1.1.96	“ “
5.	Sri V.S.Bajpai	22.3.96	1.1.96	“ “
6.	Sri P.K.Chatterji	22.3.96	1.1.96	“ “
7.	Sri S.K.Pandey	30.6.96	1.1.96	“ “
8.	Sri Brijendra Singh-I	31.7.96	1.1.96	“ “
9.	Sri Gangoo Ram	19.11.96	1.1.96	“ “
10.	Sri O.P.Srivastava-II	19.11.96	1.1.96	“ “
11.	Sri J.P.Gupta-I	3.2.97	1.1.96	“ “
12.	Sri D.P.Gupta	3.2.97	1.2.96	Retirement of Sri Brahmanand
13.	Sri S.S.Kulshrestha	3.2.97	1.2.96	Retirement of Sri R.C.S.Chauhan
14.	Sri G.K.Gupta	3.2.97	22.3.96	Elevation of Sri S.N.Tewari
15.	Sri V.N.Singh	3.2.97	22.3.96	Elevation of Sri J.C.Misra
16.	Sri R.P.Singh	3.2.97	22.3.96	Elevation of Sri J.C.Gupta
17.	Sri Y.R.Tripathi	7.4.97	1.7.96	Retirement of Sri M.N.Kulshrestha
18.	Sri R.S.Tripathi	30.4.97	1.8.96	Retirement of Sri K.C.Agarwal
19.	Sri K.N.Sinha	15.5.97	19.11.96	Elevation of Sri P.K.Jain
20.	Sri S.B.Misra	30.6.97	30.06.97	Retirement of Sri N.S.Gahlot
21.	Sri D.P.Varshney	31.1.98	3.2.97	Elevation of Sri O.P. Garg
22.	Sri N.K.Mehrotra	31.1.98	3.2.97	Elevation of Sri M.L.Singhal
23.	Sri Mukteshwar Prasad	31.3.98	3.2.97	Elevation of Sri K.D.Shahi
24.	Sri Umeshwar pandey	30.6.98	3.2.97	Elevation of Sri D.K.Trivedi
25.	Sri K.N.Ojha	31.7.98	3.2.97	Elevation of Sri R.P.Nigam

26.	Sri Jagdish Prasad-I	5.2.99	8.4.97	Vol. Retirement of Sri V.K.Sircar
27.	Sri R.P.Yadav	5.2.99	1.5.97	Retirement of Sri R.S. Nigam
28.	Sri Phool Singh-I	5.2.99	16.5.97	Vol. Retirement of Sri S.K.Gupta
29.	Sri Radha Kant	5.2.99	11.06.97	Vol. Retirement of Sri R.P.Pandey
30.	Sri Bans Raj Singh	5.2.99	8.9.97	In terms of G.O. No. 3195/II-4-2003-45(12)/91 T.C. dated 4.8.2003 (amended as on 26.9.2003)
31.	Sri K.D.Rai	5.2.99	8.9.97	In terms of G.O. No. 3195/II-4-2003-45(12)/91 T.C. dated 4.8.2003 (amended as on 26.9.2003)
32.	Sri S.B.Vaish	5.2.99	12.9.97	In terms of G.O. No. 3195/II-4-2003-45(12)/91 T.C. dated 4.8.2003 (amended as on 26.9.2003)
33.	Sri Shailendra Saxena	5.2.99	12.9.97	In terms of G.O. No. 3195/II-4-2003-45(12)/91 T.C. dated 4.8.2003 (amended as on 26.9.2003)
34.	Sri Awadh Behari Shukla	5.2.99	12.9.97	In terms of G.O. No. 3195/II-4-2003-45(12)/91 T.C. dated 4.8.2003 (amended as on 26.9.2003)
35.	Sri O.N.Khandelwal	5.2.99	12.9.97	In terms of G.O. No. 3195/II-4-2003-45(12)/91 T.C. dated 4.8.2003 (amended as on 26.9.2003)
36.	Sri Manpokhi Lal Sharma	26.3.99	12.9.97	In terms of G.O. No. 3195/II-4-2003-45(12)/91 T.C. dated 4.8.2003 (amended as on 26.9.2003)
37.	Sri R.G.Shukla	26.3.99	19.12.97	In terms of G.O. No. 3195/II-4-2003-45(12)/91 T.C. dated 4.8.2003 (amended as on 26.9.2003)
38.	Sri P.D.Kaushik	26.3.99	1.2.98	Retirement of Sri Raman Prakash
39.	Sri Raghunath Prasad	26.3.99	1.4.98	Retirement of Sri S.N.Singh
40.	Sri Raghunath Singh	26.3.99	1.4.99	Retirement of Sri L.M.Dungrakoti
41.	Sri J.M.Paliwal	1.4.99	1.7.98	Retirement of Sri S.K.Srivastava
42.	Sri N.C.Sinha	1.4.99	1.8.98	Retirement of Sri P.C.Agarwal-I
43.	Sri R.K.Rastogi	9.5.2000	1.9.98	In terms of G.O. No. 3195/II-4-2003-45(12)/91 T.C. dated 4.8.2003 (amended as on 26.9.2003)
44.	Sri P.N.Rai	1.2.2001	3.9.98	In terms of G.O. No. 3195/II-4-2003-45(12)/91 T.C. dated 4.8.2003 (amended as on 26.9.2003)

BY ORDER OF THE COURT,

Sd/-
(O.N.KHANDELWAL)
REGISTRAR GENERAL

No. 107 / DR (S)/ 2004, Dated: Allahabad: April 20 , 2004

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.

2. Pramukh Sachiv, Nyaya Vibhag, U.P.Shasan, Lucknow.
3. The Executive Chairman, U.P.State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Joint Secretary, Law and Joint Legal Remembrancer, Government of U.P.Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 House Avenue, Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow,(Information available on E-mail).
6. The Joint Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Registrar, High Court, Lucknow Bench, Lucknow, (Information available on E-mail).
- 8.

1.	Sri Krishna Kumar-I	The then District & Sessions Judge, Shahjahanpur
2.	Sri R.N.Tewari	The then District & Sessions Judge, Hamirpur
3.	Sri K.P.S.Malik	The then District & Sessions Judge, Aligarh
4.	Sri R.P.Misra	The then District & Sessions Judge, Ghaziabad
5.	Sri V.S.Bajpai	The then District & Sessions Judge, Agra
6.	Sri P.K.Chatterji	The then District & Sessions Judge, Barabanki
7.	Sri S.K.Pandey	The then District & Sessions Judge, Deoria
8.	Sri Brijendra Singh-I	The then District & Sessions Judge, Etah
9.	Sri Gangoo Ram	The then District & Sessions Judge, Mahoba
10.	Sri O.P.Srivastava-II	The then District & Sessions Judge, Meerut
11.	Sri J.P.Gupta-I	The then District & Sessions Judge, Aligarh
12.	Sri D.P.Gupta	The then Director, IJTR, Lucknow
13.	Sri S.S.Kulshrestha	The then Registrar General, High Court, Allahabad
14.	Sri G.K.Gupta	The then Chairman, S.T.A.T., U.P., Lucknow
15.	Sri V.N.Singh	The then District & Sessions Judge, Gonda
16.	Sri R.P.Singh	The then District & Sessions Judge, Baghpat
17.	Sri Y.R.Tripathi	The then Principal Secy & L.R., Govt. of U.P., Lucknow
18.	Sri R.S.Tripathi	The then District & Sessions Judge, Ghaziabad
19.	Sri K.N.Sinha	The then District & Sessions Judge, Kanpur Nagar
20.	Sri S.B.Misra	The then District & Sessions Judge, Mahoba
21.	Sri D.P.Varshney	The then District & Sessions Judge, Kushinagar at Padrauna
22.	Sri N.K.Mehrotra	The then Principal Secy & L.R., Govt. of U.P., Lucknow
23.	Sri Mukteshwar Prasad	The then District & Sessions Judge, Jaunpur
24.	Sri Umeshwar pandey	The then District & Sessions Judge, Lucknow
25.	Sri K.N.Ojha	The then District & Sessions Judge, Allahabad
26.	Sri Jagdish Prasad-I	The then Member Secy, U.P.Legal Service Authority, Lucknow
27.	Sri R.P.Yadav	District & Sessions Judge, Ghaziabad
28.	Sri Phool Singh-I	The then Judicial Member, I.T.A.T., Chandigarh
29.	Sri Radha Kant	The then District & Sessions Judge, Bijnor
30.	Sri Bans Raj Singh	The then District & Sessions Judge, Pratapgarh
31.	Sri K.D.Rai	The then Chairman, T.T.T., U.P., Lucknow
32.	Sri S.B.Vaish	District & Sessions Judge, Barabanki
33.	Sri Shailendra Saxena	District & Sessions Judge, Kanpur Nagar
34.	Sri Awadh Behari Shukla	Principal Secy & L.R., Govt. of U.P., Lucknow
35.	Sri O.N.Khandelwal	Registrar General, High Court, Allahabad
36.	Sri Manpokhi Lal Sharma	District & Sessions Judge, Pilibhit
37.	Sri R.G.Shukla	Registrar, High Court, Lucknow Bench, Lucknow

38.	Sri P.D.Kaushik	The then Registrar, High Court, Lucknow Bench, Lucknow
39.	Sri Raghunath Prasad	The then District & Sessions Judge, Azamgarh
40.	Sri Raghunath Singh	The then District & Sessions Judge, Pratapgarh
41.	Sri J.M.Paliwal	District & Sessions Judge, Lucknow
42.	Sri N.C.Sinha	The then Special Officer (Vigilance), High Court, Allahabad
43.	Sri R.K.Rastogi	District & Sessions Judge, Allahabad
44.	Sri P.N.Rai	Member Secy, U.P.Legal Service Authority, Lucknow

9. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Joint Registrar (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Computer), High Court, Allahabad.
13. The Joint Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad for their Lordship's kind perusal.(Information available on E-mail).

By Order of the Court,

Sd/-
(O.N.KHANDELWAL)
REGISTRAR GENERAL